NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 36

IA 50/2024
In
C.P. (IB)/530(MB)2020

CORAM:
SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)
ORDER SHEET OF THE HEARING ON **03.05.2024**

NAME OF THE PARTIES: UNION BANK OF INDIA V/s ROLTA INDIA LIMITED

Section 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Mr. Manoj Harit, Ld. Counsel for the Applicant present. Mr. Aakansha Nehra, Ld. Counsel for the Respondent present.
2. Ld. Counsel for the Applicant seeks some time to comply the previous order.
3. List this matter on 17.05.2024.

Sd/- **Sd/-**

PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**
/NP/